

Government of India
Ministry of Drinking Water and Sanitation

LOK SABHA
UNSTARRED QUESTION NO.2735
TO BE ANSWERED ON **02-08-2018**

SwachhSurvekshan Grameen-2018

†2735. **SHRI DHARMENDRAYADAV:**

DR. PRITAM GOPINATHMUNDE:

DR. SHRIKANT EKNATHSHINDE:

SHRI ANANDRAO ADSUL:

SHRI KUNWARPUSHPENDRA SINGHCHANDEL:

SHRI SHRIRANG APPABARNE:

SHRI ADHALRAO PATILSHIVAJIRAO:

Will the Minister of **DRINKING WATER AND SANITATION** be pleased to state:

(a) whether the Union Government has launched SwachhSurvekshan Grameen-2018 (SSG) recently and appointed an independent agency to conduct survey to evaluate Swachh Bharat Mission (Grameen) and if so, the details thereof along with the objectives and salient features of SSG-2018;

(b) the number of villages proposed to be covered under SSG 2018, State-wise;

(c) the number of toilets built in rural areas of the country under the Swachh Bharat Mission (Grameen) since its launch in October 2014, State-wise;

(d) the number of States declared free from open defecation so far;

(e) whether the Union Government has fixed parameters for such evaluation under SSG and if so, the details thereof; and

(f) the expenditure likely to be incurred on SSG - 2018?

ANSWER

MINISTER OF STATE IN THE
MINISTRY OF DRINKING WATER & SANITATION
(SHRI RAMESH CHANDAPPA JIGAJINAGI)

(a) Ministry of Drinking Water and Sanitation has commissioned “SwachhSurvekshan Grameen-2018” through an independent survey agency, hired through a competitive bidding process, to rank all Districts and States of India on the basis of quantitative and qualitative sanitation (Swachhata) parameters. The objectives of the SwachhSurvekshan Grameen-2018 are:

- To promote healthy competition among States and Districts on the basis of their performance on key quantitative and qualitative Swachh Bharat Mission (Grameen)[SBM(G)] parameters
- To engage rural community in improvement of their sanitation status through an intensive and holistic Information, Education and Communication (IEC) campaign
- To ascertain the progress of Swachhata on ground through a sample survey in select public places e.g. Schools, Anganwadis, Public Health Centres (PHCs), Haat Bazaars in villages of all the districts implementing SBM(G).
- To engage with select Gram Panchayats and citizens in every district and solicit their feedback and recommendation on improving the program implementation

(b) A total of 6980 villages, in 698 districts across the country will be covered under SSG-2018. The villages within the districts will be selected at random. State/UT-wise details are at Annexure-1.

(c) State/UT-wise number of Individual household latrines (IHHLs) constructed under SBM(G) from 2.10.2014 to 30.7.2018 are as Annexure-2.

(d) 19 States/UT, namely, Andaman & Nicobar Islands, Andhra Pradesh, Arunachal Pradesh, Chandigarh, Chhattisgarh, Dadra & Nagar Haveli, Daman & Diu, Gujarat, Haryana, Himachal Pradesh, Kerala, Lakshadweep, Maharashtra, Meghalaya, Mizoram, Punjab, Rajasthan, Sikkim and Uttarakhand have been declared Open Defecation Free (ODF) so far.

(e) & (f) Under SSG-2018, the evaluation and expenditure would be on the basis of following three key components, i.e. (i) Direct Observation of sanitation in public places (35%), (ii) Citizen's Feedback including feedback from key influencers at the village level (30%) and (iii) Service Level Progress on sanitation related parameters (35%).

**Statement referred in part (b) of the reply to Lok Sabha Un-Starred Question No.2735
due for reply on 02-08-2018**

Sl.No.	State/UT	No. of villages to be covered for SSG-2018
1	Andaman & Nicobar Islands	21
2	Andhra Pradesh	207
3	Arunachal Pradesh	140
4	Assam	274
5	Bihar	529
6	Chandigarh	7
7	Chhattisgarh	236
8	Dadra & Nagar Haveli	7
9	Daman & Diu	14
10	Goa	14
11	Gujarat	271
12	Haryana	156
13	Himachal Pradesh	92
14	Jammu & Kashmir	154
15	Jharkhand	202
16	Karnataka	298
17	Kerala	187
18	Madhya Pradesh	431
19	Maharashtra	424
20	Manipur	112
21	Meghalaya	77
22	Mizoram	56
23	Nagaland	77
24	Odisha	335
25	Puducherry	14
26	Punjab	165
27	Rajasthan	393
28	Sikkim	28
29	Tamil Nadu	379
30	Telangana	226
31	Tripura	56
32	Uttar Pradesh	990
33	Uttarakhand	96
34	West Bengal	312
		6980

**Statement referred in part (c) of the reply to Lok Sabha Un-Starred Question No.2735
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State/UT-wise number of IHHLs constructed from 2.10.2014 to 30.7.2018

S.N.	State/UT	IHHLs constructed from 2.10.2014 to 30.7.2018
1	ANDAMAN & NICOBAR ISLANDS	18535
2	ANDHRA PRADESH	3751144
3	ARUNACHAL PRADESH	113327
4	ASSAM	2720455
5	BIHAR	5860508
6	CHHATTISGARH	3306269
7	DADRA & NAGAR HAVELI	18758
8	DAMAN & DIU	1600
9	GOA	28637
10	GUJARAT	3175741
11	HARYANA	633608
12	HIMACHAL PRADESH	172719
13	JAMMU & KASHMIR	1002865
14	JHARKHAND	2838342
15	KARNATAKA	3698989
16	KERALA	226602
17	MADHYA PRADESH	6001629
18	MAHARASHTRA	5503765
19	MANIPUR	207384
20	MEGHALAYA	209357
21	MIZORAM	33993
22	NAGALAND	112388
23	ODISHA	3920305
24	PUDUCHERRY	24602
25	PUNJAB	275295
26	RAJASTHAN	7642804
27	SIKKIM	4514
28	TAMIL NADU	4709465
29	TELANGANA	2612499
30	TRIPURA	175760
31	UTTAR PRADESH	13877315
32	UTTARAKHAND	478283
33	WEST BENGAL	5589378
TOTAL		7,89,46,835